Pradesh on 75:25% share basis between the Central Govt. & the State Govt. The Oilseed crops covered under the programme are Groundnut, Soyabean, Rapeseed-Mustard, Sesamum, Niger, Sunflower & Linseed. The State has also been given the option to include any crop/variety of Oilseeds which has the potential in the State.

(c) and (d) Under the project, assistance is provided for production & distribution of Seeds, distribution of minikits, sprinkler sets improved farm implements, Rhyzobium Culture, Gypsum/pyrite etc. In addition, frontline and general demonstrations are conducted on farmer's fields to transfer the production technology.

As a result of implementation of Oilseeds Production Programme (OPP) in the State, the production of Oilseeds has increased from 35.87 lakh tonnes during 1994-95 to 49.82 lakh tonnes as estimated during 1995-96, which is an all time record production of oilseeds in the State.

सरधना, मेरठ में कागज की मिल द्वारा उत्पन्न प्रदूषण

685. श्री सोमपाल: क्या पर्यावरण और वन मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या यह सच है कि मेरठ जिले के ऐतिहासिक कस्बे सरधना में एक कागज की मिल के तरल अवशेषों के कारण भारी प्रदूषण हो रहा है;

(ख) क्या यह भी सच है कि इस मिल के बहिस्राव को ऊपरी गंगा नहर में छोड़ा जा रहा है और इस कारण नहर का पानी भी अत्यधिक संदूषित हो रहा ड़ै; और

(ग) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है अथवा करने जा रही है; यदि नहीं, तो इसके क्या कारण है?

पर्यावरण और वन मंत्रालय के राज्य मंत्री (कैंप्टन जय नारायण प्रसाद निषाद): (क) मेरठ जिले में सरधना स्थित पेपर मिल ने बहिस्राव शोधन संयंत्र लगा लिया है। तथापि, शोधित बहिस्राव निर्धारित मानकों के अनुरूप नहीं है।

(ख) जी, नहीं। पेपर मिल के शोधित बहिसावों को नाले में छोडा जा रहा है।

(ग) उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड और केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा निर्धारित मानकों के अनुपालन की स्थिति की समय-समय पर मानीटरी की जा रही है। एक सार्वजनिक हित वाद मामले में यह मामला माननीय उच्चतम न्यायालय में न्यायाधीन है।

Extension of AC coach in Saurashtra Mail

686. SHRI RAJUBHAI A. PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have considered the proposals received from various quarters in Gujarat for the extension of AC coach in Saurashtra Mail upto Okha;

(b) if so, the time by which it is likely to be introduced; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) Yes, Sir. The proposal is under consideration and action as found justified and feasible will be taken.

Upgradation of Schools in Uttar Pradesh

687. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Unstarred Question 741 given in the Rajya Sabha on 7th March, 1996 and state:

(a) whether the orders issued by the former Governor and Chief Minister of UP in respect of upgradation of schools in the hill district of Uttar Pradesh are not being implemented;

(b) whether such orders for upgradation of school at Village Bedgaon, Block Kaljikhal have not been implemented at the ground level, due to inaction of the local administrative authoriteis;

(c) if so, the reasons therefor; and

(d) by when the above upgradation is likely to be really implemented?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Encouragement to Sports in rural areas

688. SHRIMATI URMILABEN CHIMANBHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: